

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 29 of 2013 &  
IA No. 45 of 2013

Dated : 7<sup>th</sup> January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Nabha Power Ltd. & Anr. ...Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.  
Mr. Aniket PRasoon

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri for R-1

Ms. Shikha Ohri for R-2

ORDER

We have heard the learned Senior Counsel in the Rejoinder submissions.

Post the matter for further hearing on 13.01.2014 at 12.30

p.m.

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

Ts/kt